

**LOK SABHA
UNSTARRED QUESTION NO. 4352
TO BE ANSWERED ON 22nd MARCH, 2021**

Gas Pipeline Connections

†4352. SHRIMATI JYOTSNA CHARANDAS MAHANT:

SHRI BRIJENDRA SINGH:

SHRI GOPAL JEE THAKUR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to promote the use of CNG/PNG in the country in order to control pollution, if so, the details thereof, State-wise including Haryana, Rajasthan and Chhattisgarh;
- (b) the names of the districts in Rajasthan where the said facility has been provided till date along with the names of the districts where the said facility is proposed to be provided including Sikar along with the present status of works done in Rajasthan for providing gas through pipeline;
- (c) whether any CNG/PNG project has been launched or proposed to be launched in Sikar and the adjacent districts, if so, the details thereof;
- (d) the time by which the said scheme is proposed to be extended to Chhattisgarh State and whether the said scheme is being delayed and if so, the reasons therefor;
- (e) whether the Government proposes to open any new CNG/PNG facility or centre in the country, if so, the details thereof, State-wise including Haryana and Darbhanga in Bihar, and the time by which it is likely to be implemented; and
- (f) whether there is any plan to lay a LPG gas pipeline in Darbhanga , if so, the details thereof;

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्रीधर्मन्द्रप्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) Yes Sir. To provide cleaner fuel to domestic households, industries & commercial units and to establish Compressed Natural Gas (CNG) stations for providing

transport fuel to vehicles are part of development of City Gas Distribution (CGD) Network by an authorized entity which also helps to control the air pollution in the country. The CGD entities have to provide Piped Natural Gas (PNG) as per approved Minimum Work Plan (MWP) in their respective GAs. State wise list of CNG stations established/proposed to be established (as per MWP) is at **Annexure-I**.

(b) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability. Following GAs have been authorized in the state of Rajasthan for development of CGD network:

Sl. No.	State/UT	Geographical Areas
1	Madhya Pradesh & Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts
2	Rajasthan	Kota (part) district, Bhiwadi (in Alwar district), Barmer, Jaisalmer & Jodhpur Districts; Alwar (Other than Bhiwadi) & Jaipur Districts; Kota District (Except area already authorized), Baran & Chittorgarh (Only Rawatbhata Taluka) Districts; Bhilwara & Bundi Districts; Chittorgarh (Other than Rawatbhata Taluka) & Udaipur Districts; Dholpur District; Ajmer, Pali and Rajsamand Districts; Jalore and Sirohi Districts

(c) Sikar district of Rajasthan has not yet been authorized for development of CGD network.

(d) Anuppur, Bilaspur and Korba Districts GA has been authorized in the state of Madhya Pradesh & Chattisgarh. GAs in Chhatisgarh is to be identified in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno commercial feasibility by PNGRB.

(e) Yes Sir, more than 400 districts spread over 27 States/Union Territories (UTs) have been authorized for development of CGD network. The authorized CGD entity provides PNG connections as per their Minimum Work Plan (MWP) and

techno-commercial feasibility including in the state of Haryana. Darbhanga district in Bihar has not yet been authorized.

(f) As per available information, there is no LPG pipeline authorized in Darbhanga, Bihar at present.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 4352 TO BE ANSWERED ON 22.03.2021 REGARDING GAS PIPELINE CONNECTIONS.

State wise list of CNG stations in the country*

SI No.	State/UT (in authorized districts)	CNG Stations	
		Existing (as on 31.12.2020)	As per Minimum Work Plan
1.	Andhra Pradesh	72	426
2.	Andhra Pradesh, Tamil Nadu and Karnataka	-	251
3.	Assam	1	72
4.	Bihar	10	459
5.	Bihar and Jharkhand	-	37
6.	Chandigarh (UT)	8	-
7.	Daman & Diu and Gujarat	-	35
8.	Dadara& Nagar Haveli	7	-
9.	Daman and Diu	5	-
10.	Goa	4	
11.	Gujarat	731	140
12.	Haryana	147	277
13.	Haryana and Himachal Pradesh	-	45
14.	Haryana and Punjab	-	54
15.	Himachal Pradesh	2	10
16.	Jharkhand	13	179
17.	Karnataka	44	811
18.	Kerala	14	763
19.	Kerala and Puducherry	-	185
20.	Madhya Pradesh and Rajasthan	-	54
21.	Madhya Pradesh and Chhattisgarh	-	20
22.	Madhya Pradesh and Uttar Pradesh	-	34
23.	Madhya Pradesh	78	309
24.	Maharashtra and Gujarat	-	156
25.	Maharashtra	423	225
26.	National Capital Territory of Delhi (UT)	424	-
27.	Odisha	19	116
28.	Puducherry and Tamil Nadu	-	27
29.	Puducherry	-	130

30.	Punjab	80	278
31.	Rajasthan	49	576
32.	Tamil Nadu	3	872
33.	Telangana	74	268
34.	Tripura	11	12
35.	Uttar Pradesh	384	785
36.	Uttar Pradesh and Uttarakhand	-	91
37.	Uttarakhand	11	50
38.	West Bengal	8	480

* Some of the GAs authorized by PNGRB span areas in more than one state.
